

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
RAJYA SABHA
UNSTARRED QUESTION NO. 375
TO BE ANSWERED ON 24th July, 2023

MOU FOR EXPANSION OF JODHPUR CIVIL AIRPORT

375.SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that for the expansion of Jodhpur Civil Airport, MOU was signed in the year 2017 between Indian Air Force, Government of Rajasthan, Airports Authority of India, and Municipal Corporation of Jodhpur for transfer of 69 acres of land to the Indian Air Force/Airports Authority of India;
- (b) if so, the status in regard to the transfer of land;
- (c) whether any amount is payable by Government for the required land; and
- (d) if so, the details thereof and the status thereon?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): Yes, Sir. An MoU was signed on 26.03.2017 between Indian Air Force (IAF), Government of Rajasthan, Airport Authority of India (AAI), Jodhpur Nagar Nigam (JNN) and Defence Estates Officer (DEO), Jodhpur for transfer of land for expansion of Jodhpur Civil Airport. The said MoU inter-alia contained provision for transfer of 69 acres of JNN land to IAF on cost basis.
- (b): As per the said MoU, 37 acres defence land has been handed over to AAI and in exchange thereof, 37 acres of land belonging to Jodhpur Nagar Nigam Limited has been taken over by IAF.
- (c) & (d): Ministry of Defence has accorded sanction for transfer of 69 acres of JNN land and acquisition of 2.18 acres of private land for Air Force Station Jodhpur at an estimated cost of Rs. 40,90,22,674/-. Out of this amount, the cost of 69 acres of JNN land has been revised by State Government from Rs. 39,23,89,380/- to Rs. 93,76,50,969/-. Matter is under consideration of the Ministry.
